

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 10.01.2019 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1902 of 2018 in Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey
2.	I.A. No. 78 of 2019 in Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	
3.	Comp. App. (AT) (Ins) No. 433 of 2018	Shailendra Mangal Singh Vs. Percept Ltd. with	Vashi and Vashi	Shivek Trehan
4.	Comp. App. (AT) (Ins) No. 434 of 2018	PAL (A/c. of Shailendra Singh) Vs. Percept Ltd.	Vashi and Vashi	Shivek Trehan
5.	Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd. With	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva- R2(IRP)
6.	Comp. App. (AT) (Ins) No. 553 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Yogesh Kumar Jagia	Arunima-R1 Nakul Sachdeva- R2(IRP)
7.	Comp. App. (AT) (Ins) No. 592 of 2018	Ravinder Pal Singh Lamba Vs. Satkar Air Cargo Services Pvt. Ltd.	Veda Legal	Vaibhav Dabas
8.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 32 of 2019	St. John Fright Systems Ltd. Vs. Phoenix ARC Pvt. Ltd.	Pushkar Sood	
10.	Comp. App. (AT) (Ins) No. 33 of 2019	Grid Infratech Pvt. Ltd. Vs. Hythro Power Corporation Ltd.	Anish Kumar	

11.	Comp. App. (AT) (Ins) No. 34 of 2019	S. Rajagopal, R.P. Vs. State Bank of India & Anr.	G. Ananda Selvam	
12.	Comp. App. (AT) (Ins) No. 35 of 2019	Anil Kumar Tulsiani Vs. Rakesh Kumar Gupta & Anr.	Jitender Chaudhary	
13.	Comp. App. (AT) (Ins) No. 36 of 2019	Anil Goel Vs. 21 Capital PCC	Shivani Kadam	
14.	Comp. App. (AT) (Ins) No. 37 of 2019	NSSL Pvt. Ltd. Vs. UEM India Pvt. Ltd.	Puneet Jaiswal	
15.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	Pranaynath Jha	

For Admission (After Notice)

16.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd.	SumeshDhawan	Charu Sangwan
17.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat &Energy Ltd.	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2
18.	Comp. App. (AT) (Ins) No. 616 of 2018	Shailesh Sangani Vs Joel Cardoso & Anr	Mahesh Agarwal	Gaurav Mitra
19.	Comp. App. (AT) (Ins) No. 622 of 2018	Karpara Project Engineering Pvt. Ltd. Vs. BGR Energy Systems Ltd.	Garima Bajaj	Ashwin Kumar D.S.
20.	Comp. App. (AT) (Ins) No. 639 of 2018	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Raman Ispat Pvt. Ltd. & Ors.	Pradeep Mishra	Syed Sarfaraz Karim Arvind gupta (R-1)
21.	Comp. App. (AT) (Ins) No. 665 of 2018	Bohar Singh Dhillon Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	Syed Sarfaraz Karim-R1 Manisha Choudhary-R (2- 34)
22.	Comp. App. (AT) (Ins) No. 682 of 2018	AS Krishna Associates Pvt. Ltd. Vs. B.L. Kashyap and Sons Ltd.	Ajay Kumar Jain	
23.	Comp. App. (AT) (Ins) No. 701 of 2018	KEC International Ltd. Vs. Logic Eastern India Pvt. Ltd., through IRP	Piyush Joshi	
24.	Comp. App. (AT) (Ins) No. 753 of 2018	Trade Affairs Vs. Borkar Colorpacks Pvt. Ltd.	Anandh K.	

25.	Comp. App. (AT) (Ins) No. 755 of 2018	Harish Shivdasani Vs. Harsh Vinimay Pvt. Ltd.	Divyanshu Rai	
26.	Comp. App. (AT) (Ins) No. 761 of 2018	Ravi Jain, Director Vivid IT Solutions Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd. & Anr.	Vidhan Vyas	Mudrika Bansal-R1
27.	Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd. Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran Manjula Devi	
28.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma

For Hearing

29.	Comp. App. (AT) (Ins) No. 745 of 2018	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	Rakesh Kumar- (R1 & R2) Aditya-R3
30.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1), Sridhar Potaraj (R-2), ML Lohaty(R4 to R6)

12:00 noon

For Hearing (Part Heard)

31.	Comp. App. (AT) (Ins) No. 679 of 2018	Anup Kumar, Resolution Professional Vs. Shivkala Developers Pvt. Ltd. with	Anup Kumar	Sanjay Goswami-R1
32.	Comp. App. (AT) (Ins) No. 680 of 2018	Anup Kumar, Resolution Professional Vs. Shivkala Developers Pvt. Ltd. with	Anup Kumar	Arpita Yadav-R1
33.	Comp. App. (AT) (Ins) No. 681 of 2018	Anup Kumar, Resolution Professional Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	Shilpa Thakur

02:00 PM

For Hearing

34.	Comp. App. (AT) No. 254 of 2018 (Part Heard)	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. with	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
35.	Comp. App. (AT) No. 268 of 2018 (Part Heard)	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6),

				Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)
36.	Comp. App. (AT) (Ins) No. 512 of 2018	Paramjit Gandhi Vs. Amit Kumar Malik & Anr.	Satish Rai	Vivek Malik
37.	Comp. App. (AT) (Ins) No. 543-544 of 2018	Ramanathan Bhuvaneshwari Vs. Vipin Kumar & Ors. With	A.S. Satish Kumar	K.V. Omprakash- R1 Shyel Trehan-R2 Jatin Mongia-R3 Natasha-SFIO
38.	Comp. App. (AT) (Ins) No. 571 of 2018	Zuventus Healthcare ltd Vs Ramanathan Bhuvaneshwari and anr With	Diya Kapur	K.V. Omprakash-R1 Shyel Trehan-R2 Jatin Mongia-R3 Natasha-SFIO
39.	Comp. App. (AT) (Ins) No. 598 of 2018	Vipin Kumar Vs. Ramanathan Bhuveshwari, R.P. for Tejkamal Pharmaceuticals Pvt. Ltd.	K.V. Omprakash	K.V. Omprakash- R1 Shyel Trehan-R2 Jatin Mongia-R3 Natasha-SFIO
40.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
41.	Contempt Case (AT) (MRTP) No. 05/2017 InTransfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

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By Order
-sd/-

Registrar